

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/901/2019**

Jabalpur, this Friday, the 06<sup>th</sup> day of March, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**



Narayan Minote, Son of Shri Himma Minote  
 Aged about 44 years, Resident of Type II B/6  
 EPF Staf Quarters Vijay Nagar, Scheme No.5  
 Jabalpur District Jabalpur (MP) 482002

-Applicant

(By Advocate –None)

**V e r s u s**

1. Central Provident Fund Commissioner,  
 Employee's Provident Fund Employees'  
 Provident Fund Organization Head Office  
 Bhavishya Nidhi Bhawan 14 Bhikaji Cama Place,  
 New Delhi 110066

2. Additional Central Provident Fund, Commissioner 59,  
 Arera Hills, Bhopal (MP) 462001

3. The Regional Provident Fund Commissioner-I Regional Office  
 Bhavishya Nidhi Bhawan, Vijay Nagar,  
 District Jabalpur (MP) 482002

- Respondents

## **ORDER**

### **By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that no one is appearing on the behalf of the applicant on the last six consecutive dates i.e. 13.09.2019, 04.11.2019, 29.11.2019, 07.01.2020, 05.02.2020 including today. Thus, it seems that the applicant is not interested in pursuing the matter any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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